Master Circular

Cash Reserve Ratio (CRR) & Statutory Liquidity Ratio (SLR)

Register showing the daily position of cash reserve and liquid assets maintained under Sections 18 and 24 respectively of the Banking Regulation Act, 1949 (As applicable to Co-operative Societies)

(For Primary Co-operative Banks)

[Vide para 2.2]

(Rounded off to the nearest thousand)

																Мо	nth	an	d y	ear													
			1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31
PΑ	RT-	-A																															
l.		bilities in India £\$ to the hking system																															
	(a)	Demand liabilities																															
		(i) Total of credit balance in current accounts maintained with the Cooperative Bank by the State Bank of India, subsidiary banks and corresponding new banks																															
		(ii) Total of other demand liabilities to the bankin system																															
	(b)	Time liabilities to the bank system	ng																														
	Tota	tal of I																															
11.	Liab	bilities in India £, X to others																															

														Мо	nth	an	d ye	ear													
	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31
(a) Demand liabilities																															
(b) Time liabilities																															
Total of II																															
III. Assets in India with the banking system																															
(a) Total of credit balances % in current accounts maintained with State Bank of India, subsidiary banks and corresponding new banks.																															
(b) Total of other assets with the banking system, viz., (i) balances in all accounts other than those included in item III(a), (ii) money at call and short notice, (iii) advances, and (iv) any other assets.																															
IV. Total (net) demand and time liabilities for the purposes of Sections 18 and 24 of the Act = (I-III) + II, if (I-III) is a plus figure, OR II only, if (I-III) is a minus figure																															
V. Cash in hand																															
VI. Balances in current accounts with																															
(a) Reserve Bank of India ++																															

																Мо	nth	an	d ye	ear													
			1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31
	(b)	State Co-operative Bank of the State concerned *+%																															
	(c)	Central Co-operative Bank of the district concerned *%																															
	Tota	al of VI																															
VII	Bala	ances of all other types with																															
	(a)	State Co-operative Bank of the State concerned *+%																															
	(b)	Central Co-operative Bank of the district concerned *+%																															
	Tota	al of VII																															
VII I.		balance in current accounts, excess of III(a) over I(a)(i)																															
18 (N	ot ap	B: Compliance with Section oplicable to scheduled State erative Banks)																															
IX.	Frid	er cent of IV as on the last lay of the second preceding night																															
Χ.		sh reserve actually maintained + VI + VIII																															
24 (N	: ot ap	C: Compliance with Section oplicable to scheduled State erative Banks)																															

																Мо	nth	an	d y	ear													
			1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31
	perd Frid	per cent (or a higher specified centage) of IV as on the last ay of the second preceding hight																															
XII	Ass	ets actually maintained																													ı		
	(a)	Cash and other balances maintained in India X-IX + VII																															
	(b)	Gold ££																															
	(c)	Unencumbered approved securities \$\$																															
	Tota	al of XII																													1		
24: (Ap	plica	D : Compliance with Section able to Scheduled/State Cove Banks)																															
I	perd Frid	per cent (or a higher specified centage) of IV as on the last ay of the second preceding hight																															
XI V	Ass	ets actually maintained																															
	(a)	Cash in hand																															

															Мо	nth	n an	d y	ear													
		1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31
	Balance maintained with the Reserve Bank of India in excess of the balance required to be maintained under Section 42 of the Section of India Act, 1934 [i.e., VI(a)]																															
(c)	Net balance in current accounts (i.e., VIII)																															
(d)	Gold ££																															
(e)	Unencumbered approved securities \$\$																															
Tota	al of XIV																															